

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CA(CAA) No. 21/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017**

Name of the Company: Shaswat Nirman Pvt Ltd
Indraprashtha Supermart Pvt Ltd (Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	GARGI A.VYAS	APPLICANTS	ADVOCATE	
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ORDER

Learned Advocate Ms. Gargi Vyas present for Applicants.

Petitioner undertake to file certificate of Chartered Accountant stating that there are no secured creditor for transferor and transferee company as on today.

Heard arguments of Learned Counsel for Applicants.

Orders reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 25th day of May, 2017.